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Mr. D.N. Nayak  
P.K. Nayak

(A)

CAT / J / II

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

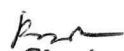


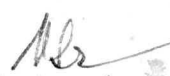
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 438.....1990

Margi Kumar Nask.....Applicant (s)

Versus

Director, Central Council for Research in Homeopathy.....Respondent (s)

| Sr. No. | Date     | Order with Signature  |
|---------|----------|---|
| 1       | 23.11.90 | <p>No body appears. The applicant should satisfy that the Central Council for Research in Homeopathy is a Central <sup>Govt.</sup> Organization or sub-ordinate of any Department of Govt. of India. Call on 4th December, 1990.</p> <p style="text-align: right;"><br/>Vice-Chairman</p> <p style="text-align: right;"><br/>Member (Judicial)</p>  |
| 2       | 4.12.90  | <p>Even though from last date it has been adjourned to to-day, none appears for the applicant to satisfy us that the Respondents are either a Govt. Organization or any Department Subordinate to the Govt. of India. As we are not satisfied about the Jurisdiction, it is not admitted.</p> <p style="text-align: right;"><br/>Vice-Chairman</p> <p style="text-align: right;"><br/>Member (Judicial)</p> |